

13.42 1/2 hrs.

**STANDING COMMITTEE ON
INDUSTRY**

Fourth Report

[English]

SHRI MANORANJAN BHAKTA (Andman & Nicobar Islands): Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Fourth Report of the Department-Related Parliamentary Standing Committee on Industry on the Status of Mini Steel Plants.

13.42 3/4 hrs.

**STANDING COMMITTEE ON
SCIENCE AND TECHNOLOGY,
ENVIRONMENT AND FORESTS**

Sixth Report

[English]

SHRIMATI BHAVNA CHIKHLIA (Junagarh): Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Sixth Report of the Department-Related Parliamentary Standing Committee on Science and Technology, Environment and Forests, on the Annual Report of the Department of Science and Technology for the year 1992-93.

13.43 hrs.

**JOINT PARLIAMENTARY
COMMITTEE TO SUGGEST
FACILITIES AND REMUNERATION
FOR MEMBERS OF PARLIAMENT**

Interim Report

MR. SPEAKER: We shall now go to Item No. 32

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Sir, before the next report is laid I have to say that I have been advised by the leaders of two political parties, namely, Comrade Somnath Chatterjee and Comrade Indrajit Gupta to indicate to the House and to you that the report which is being presented now is without their consent. They have serious reservations about that.

MR. SPEAKER: Have they signed it or not?

SHRI NIRMAL KANTI CHATTERJEE: No, they have not signed it because they were not present. It is most unfortunate. They had other appointments.

MR. SPEAKER: You are making a statement, be careful about it, because you say that they were not present and if they were present then it will create a problem.

SHRI NIRMAL KANTI CHATTERJEE: I am describing a fact, Sir.

MR. SPEAKER: They do it carefully.

SHRI NIRMAL KANTI
CHATTERJEE: They wanted me to communicate to this House.

MR. SPEAKER: All right.

SHRI E. AHAMED (Manjeri): They could have appended the Note of Dissent.

SHRI NIRMAL KANTI
CHATTERJEE: They were not present. I do not want to describe under what circumstances things have happened.

MR. SPEAKER: Let us not go into all these. He has sent a letter to me. It was not necessary.

(Interruptions)

[Translation]

SHRI NITISH KUMAR (Barh): The Member should be present here otherwise it should be treated that it is the opinion of the Committee. A 'Note of Dissent' should be sent. This type of things should not be done in this House only for the sake of publicity.
(Interruptions)

[English]

SHRI NIRMAL KANTI
CHATTERJEE: This is highly objectionable. Let us be realistic. We have leaders and members of parties, so many appointments are there. I do not want to describe that. They have serious reservations about this. *(Interruptions)*

SHRI E. AHAMED: Sir, my only question is....

MR. SPEAKER: You are putting the question to whom?

SHRI E. AHAMED: If one Member is not attending the Committee will that Member be entitled to come before this House and say that he was not present?

[Translation]

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, I beg to present a copy of the Interim Report (Hindi and English version) of the Joint Parliamentary Committee to suggest facilities and remuneration for Members of Parliament.

13.45 hrs.

BUSINESS ADVISORY COMMITTEE

Thirty-Sixth Report

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri Vidyacharan Shukla: I bet to move:

"That this House do agree with the Thirty-sixth Report of the Business Advisory Committee presented to the House on 21st December, 1993, with the modification that the House may adjourn on Thursday, the 23rd December, 1993 and re-assemble on Wednesday, the 29th December, 1993 and to sit on Thursday, the 30th December, 1993 also to discuss exclusively the Report of the Joint Committee to enquire into the